

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA-3365/2014

New Delhi, this the 27th day of May, 2019

**Hon'ble Sh. R.N. Singh, Member(J)
Hon'ble Sh. Mohd. Jamshed, Member(A)**

Suman Dalal,
Age 34 Years, unemployed,
W/o Vikender,
R/o 454B, Chirag Delhi,
New Delhi – 110017.

... Applicant
(through None)

Versus

1. Govt. of NCT of Delhi,
Directorate of Education,
Through Secretary,
Sham Nath Marg,
Delhi.
2. Delhi Sub-ordinate Services
Selection Board,
FC-18, Institutional Area,
Karkardooma,
Delhi – 110092.

... Respondents
(through None)

ORDER(ORAL)

Hon'ble Mr. R.N. Singh, Member (J)

There is none for the parties. There was no representation for the parties even on the last date of hearing, i.e., on 26.03.2019. We find that on various previous occasions also there was no

representation on behalf of the applicant. It appears that the applicant is not interested in pursuing this matter.

2. This is a very old matter. Therefore, the O.A. is dismissed in default and for non-prosecution. There shall be no order as to costs.

(Mohd. Jamshed)
Member(A)

(R. N. Singh)
Member(J)

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